

other forest produce as raw material for their products; and

(b) if so, the steps being taken by the Government to save this forest wealth and ask these mills to find out some other alternative as raw material?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) According to the new National Forest Policy 1988 following steps are to be taken:

- (i) No forest should be worked except on the basis of management plan approved by the Government.
- (ii) Forest based industry should raise the raw material needed for meeting its own requirements preferably by establishment of a direct relationship between the factory and the individuals who can grow the raw material by supporting the individuals with inputs including credit constant technical advice etc.
- (iii) The Government is encouraging use of non-forest based raw material like agricultural waste for production of paper and pulp by providing incentives like excise duty relief.

Publication of Science book by NCERT

6877. SHRI P.M. SAYEED: Will the PRIME MINISTER be pleased to state:

(a) whether the National Council of Educational Research and Training has

propelled a new scheme under which attractive science books for children have to be published;

(b) if so, the special features of the scheme; and

(c) the steps taken by Government to ensure that such books be within the reach of the poor children and are low priced?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). The National Council of Educational Research and Training (NCERT) has undertaken the task of bringing out popular science books under a new series of Supplementary Readers called the 'Popular Science Series'. These books aim at making Indian children aware of science in their every day life and at demystifying it. The first book entitled "What on Earth is Energy" was released recently.

(c) The books being brought out under the popular Science Series are priced by the NCERT according to its approved pricing formula on a "no profit no loss basis." Copyright permission, free of charge, will be given to State-level agencies for bringing out inexpensive editions of the books in the regional languages.

[*Translation*]

Representation of SC/ST in IAS

6878. SHRI THAN SINGH JATAV: Will the PRIME MINISTER be pleased to state:

(a) the number of scheduled caste/scheduled tribe officers out of the total number of Indian Administrative Service (IAS) Officers, State-wise;

(b) the number of posts reserved for SC/ST in IAS lying vacant; and

(c) the steps taken to fill up the vacant posts?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) As per the latest available information, the total number of IAS officers in position and then number of SC/ST officers in IAS State-wise is given below in the statement.

(b) and (c). There is no shortfall in the

recruitment of SC/ST candidates to the IAS on the basis of the Civil Services Examinations. However, one vacancy reserved for SC on the basis of the 1985 Examination has been kept vacant because one SC candidate recommended for appointment is facing criminal proceedings for the irregularities allegedly committed by him in the Examination. This vacancy cannot therefore, be filed up before completion of the criminal case pending against him.

STATEMENT*IAS Officers belonging to Scheduled Castes Scheduled Tribes in position*

Sl. No.	Name of the Cadre	Total number of IAS Officers	Number of IAS Officers belonging to	
			Scheduled Castes	Scheduled Tribes
1	2	3	4	5
1.	Assam-Meghalaya	205	10	33
2.	Andhra Pradesh	326	42	13
3.	Bihar	381	35	22
4.	Gujarat	245	25	10
5.	Himachal Pradesh	124	11	13
6.	Haryana	201	35	2
7.	Jammu & Kashmir	100	9	4

Sl. No.	Name of the Cadre	Total number of IAS Officers	Number of IAS Officers belonging to				
			Scheduled Castes	Scheduled Tribes			
1	2	3	4	5			
8.	Kerala	169	23	6			
9.	Karnataka	252	37	8			
10.	Maharashtra	345	42	11			
11.	Madhya Pradesh	393	44	19			
12.	Manipur-Tripura	136	5	29			
13.	Nagaland	51	—	21			
14.	Orissa	205	19	7			
15.	Punjab	193	29	1			
16.	Rajasthan	259	26	13			

Sl. No.	Name of the Cadre	Total number of IAS Officers	Number of IAS Officers belonging to				
			Scheduled Castes	Scheduled Tribes			
1	2	3	4	5			
17.	Sikkim	44	4	14			
18.	Tamil Nadu	311	48	10			
19.	Uttar Pradesh	540	75	11			
20.	West Bengal	309	31	15			
21.	Union Territories	202	22	18			
Total:		4991	572	280			